

MEDIATION CENTRE ,RAJ.HIGH COURT JODHPUR
CAUSE LIST 17.09.2016

S.NO	NAME OF MEDIATOR'S	TYPE OF CASE & NO.WITH TITLE OF CASE	NAME OF PETITIONER'S ADVOCATE'S	NEME OF RESPONDEN'T ADVOCATE'S
1	Shri Abdul Aziz Khan,Advocate	S.B.Criminal Rev.Pet.No.694/2014, Pawan V/s Gauri ShankarA/w S.b.Criminal Rev.Pet.No.695/2014, Pawan V/s Seema	Mr.Vineet Jain	Mr.O.P.Rathi PP

CAUSE LIST 19.09.2016

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01.	Shri Mali Ram Pareek . Advocate	S.B.Civil Second Appeal No.268/2014,Prahalad RaiNatthu Ram V/s Natthu Ram & Ors.	Mr.Narendra Thanvi	Mr.S.M.Parihar

Shreeji S. Shrivastava
14. 9. 16

उपसचिव

राज.राज्य विधिक सेवा प्राधिकरण ,

जोधपुर

“ Help The Needy -- Timely Help May Create History ”